

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 324

A-2404/2023 IA-5576/2021 IA-5575/2021 IA-1991/2022 IA-1979/2022
In
IB-846(ND)/2020

IN THE MATTER OF:

Umesh Yarn Agencies

.....APPLICANT/PETITIONER

Vs

Flora Dyeing House Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 03.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Adv. Prafull Singh Chandel, Advocates for R1
in IA 5575/2021 and 5576/2021

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **08.05.2024**.

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**